

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

35

**COMP.APPL/79(MB)2024 IN
CP/355(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES:

Hari Prakash Ratanlal Bohra

Vs

Kesar Petroproducts Limited

SECTION: 59 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. M.S. Bharadwaj, Ld. Counsel for the Respondent Nos. 7 & 8 in CP/355/2021 present. Adv. Mahesh Kumar, for Respondent No. 12 in CP/1355/21 present. Mr. Hemant Sethi, Ld. Counsel for the Respondent No.1 present. Mr. Rohit Gupta, Ld. Counsel for the Petitioner present. Mr. Prakhar Tandan, Ld. Counsel for the Petitioner present. Mr. Amir Arsiwala, Ld. Counsel for the Respondent No.2 present.
2. List this matter for hearing on **13.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)